

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

Dated: 04/03/2016

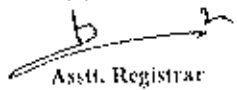
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70098/2016 QB dated 22/01/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

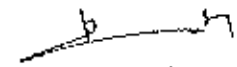

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
	ST/654/2009ST	COMMISSIONER OF CENTRAL EXCISE, LUCKNOW 7-A, ASHOK MARG LUCKNOW
		Name and Address of Respondent
		AGILE SUGAR PVT LTD UNIT-HARDOI DISTT-HARDOI

Other Appellants and Respondents as per Annexure

Copy To

- 3 Advocate(s) / Consultant(s)** SH BIPIN GARG, ADV
B-1/1289-A, VASANT KUNJ
NEW DELHI-70
- 4 Bar Association, CESTAT, ALLAHABAD
- 5 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishmi Pitamah Marg, New Delhi-3
- 7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaran Street, T. Nagar, Chennai-17
- 8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rehtak Road, New Delhi-110005
- 9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Isecu Mall, Satellite Road, Ahmedabad-15
- 10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 13 The ICFAI society, 52, Nagarjuna Hills, Punjagutta Hyderabad.-500082
- 14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

S.T. Appeal No.654/09

Arising out of O/A No.126-ST/LKO/2009 dated 11.05.2009 passed by
Commr. (Appeals) of Customs & Central Excise & S.Tax, Lucknow.

For approval and signature:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. H. K. THAKUR, MEMBER (TECHNICAL)**

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- | | |
|--|--------|
| 1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? | : No |
| 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | : Yes |
| 3. Whether His Lordship wishes to see the fair copy of the Order? | : Seen |
| 4. Whether Order is to be circulated to the Departmental Authorities? | : Yes |
-

CCEx. & S.Tax, Lucknow

...APPELLANT(S)

VERSUS

M/s Agile Sugar Pvt. Ltd.

RESPONDENT (S)

APPEARANCE

Shri Pawan Kumar Singh, Supdt. (A.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. H. K. THAKUR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 22.01.2016

Final ORDER NO. 70098/2016



Per Mr. Anil Choudhary :

Appeal dismissed, as amount in dispute is below Rs.10.00 lakhs
(Rupees ten lakhs only), without entering into merits.

(Pronounced in the open Court)



(H.K.THAKUR)
MEMBER (TECHNICAL)

mm



(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

प्रमाणित प्रति / Certified True Copy
B 15-3-16
सहायक पंजीकरण / Asst. Registrar
सीमा शुल्क, इलाहाबाद एवं क्षेत्र
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

